

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 111
(IB)-1095(ND)2019
IA/130/2021

IN THE MATTER OF:

Ritu Tandon

...

Applicant/Petitioner

Versus

M/s. Rain Automotive India Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Maya Gupta Liquidator

ORDER

IA/130/2021 : It is a 4th Progress Report submitted by the Liquidator. The same is taken on record with just exceptions.

With this, the present **IA stands closed.**



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)